NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/560/ (IB)/2017

NAME OF THE PETITIONER(S)

: IDBI CAPITAL MARKETS & SECURITIES LTD

NAME OF THE RESPONDENT(S)

: PINK CITY EXPRESS WAY PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

MARTHIK.

REPRESENTATION.

Counsel for Openational. V. N. (Now
Oreclistof

Lest Gam Chall

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that they are intending to settle the issue with the petitioner and prayed time for reporting the progress. Counsel for petitioner has no objection to granting of time. Considering the request, time is enlarged at request. Put up on 12.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)